Medical College, Faridabad (Disc.)

[श्री वीरभद्र मिह]

ग्रन्त में एक बात कह कर ग्रपना भाषण समाप्त करता हूं ग्रीर वह यह कि म्रापने नौर्यं ईस्टर्न इण्डिया के लिये नार्थ ईस्टर्न काउन्सिल का गठन किया है, यह एक ग्रच्छा कदम है इससे प्रदेशों को एक दूसरे को समझने में वहां की समस्याग्रों को मुलझाने में बड़ी मदद मिलेगी, ग्रीर उस इलाके के विकास में भी मदद मिलेगी। इसलिये मेरा मुझाव है कि मंत्रीमहोदय इसी पैटर्न पर एक नार्थ वैस्टर्न काउन्सिल बनायें जिसमें हिमाचल प्रदेश, कश्मीर, चण्डीगढ, पंजाब भीर हरियाणा शामिल हों। इससे यह होगा कि इन राज्यों की जो समस्यायें हैं. उनको सलझाने में उनकी तरककी में बड़ी भारी मदद मिलेगी । इस नार्थ वैस्टर्न काउन्मिल के बारे में ग्राप वहां के राज्यों की राय लें. राजनीतिक दलों की भी राय लें। ग्रगर ऐसी काउन्सिल बनेगी तो इस इलाके की एकता बहेगी ग्रीर तरक्की में बड़ी मदद मिलेगी।

ग्रन्त में एक बात ग्रीर कहनी है कि ग्राज हमारे श में कई जगहों पर राज्यों के पूनर्गठन की मांग हो रही है। मैं उन लोगों में से हं जो समझत थे कि भाषा के ग्राधार पर राज्यों का गठन करना भूल थी। उससे हमारे देश की एकता को धक्का पहुंचा है भ्रीर विघटनात्मक शक्तियों को प्रोत्साहन मिला है। जो लोग यह समझते थे कि भाषा के म्राधार पर राज्यों का पूनगंठन करने के बाद ग्राइन्टा के लिये पूनगंठन का प्रश्न समाप्त हो गया है वह बात गलत साबित हुई है। म्राज म्राधिक कारणों की वजह से, म्राधिक विषमताग्रों को लेकर भी जगह जगह पर राज्यों के पूनर्गठन की मांग हो रही है। भीर इस सन्दर्भ में मैं कह रहा हूं कि अगर कहीं के लोग भ्रलग राज्य मांगते हैं, भ्रगर उत्तर प्रदेश के जो पहाड़ी लोग हैं वह ग्रलग राज्य मांगते हैं तो कोई हैरानी की बात नहीं है। तो मैं सरकार से कहना चाहता हूं कि ज जंहमारे देश के ग्रन्दर रीजनल इम्बैलेंभेज डिस्पैरिटीज पैदा हो गई है भ्रीर जो विषमताये पैदा हो गई है उनको दूर करना पड़ेगा ग्रीर जब तक इनको दर नहीं करेंगे तब तक रोज नये नये राज्यों को बनाने की मांग हमारे सामने खाती रहेगी।

इन शब्दों के साथ में मैं ग्रापको धन्यवाद देता हं।

17.08 hrs.

D'SCUSSION ON STATEMENT MADE BY MINISTER OF HEALTH AND FAMILY PLANNING REGARD-ING GURU GOBIND SINGH MEDI-CAL COLLEGE, FARIDABAD

MR. CHAIRMAN: We now take up Discussion under Rule 193 on the statement made by the Minister of Health and Family Planning in the House on the 22nd March, 1973 regarding Guru Gobind Singh Medical College, Faridabad.

I have got the list of a number of speakers here. The time allotted is limited. I would request the hon Members to be as brief as possible.

Dr. Laxminarayan Pandeya.

डाः लक्ष्मीनारायण पाडेयः (मदसीर): सभापति जी. 22 मार्च, को माननीय स्वास्थ्य मंत्री महोदय द्वारा दिया गया वक्तव्य विद्या-थियों में ग्रधिक निराणा पैदा करने वाला ग्रीर उनके बहुत लम्बे समय से इस विचार को पीछ धकेलने वाला सिद्ध हम्रा जिसके द्वारा उन्हें श्राशा थी कि सम्भवतः स्वास्थ्य मंत्री जी कोई ऐसी युक्ति ढुढेंग जिसमे उनका ग्रंधकारमय भविष्य ठीक हो सकेगा। लेकिन मंत्री जी ने जो यहां वक्तव्य दिया वह उनके पिछले वक्तव्य से भी शायद श्रत्यधिक निराशापूर्ण साबित हम्रा । पिछले वक्तव्यों में जरूर ग्राशा का संकेत दिया था जिसके बारे में सरकार द्वारा कुछ न कुछ निश्चित कदम उठाये जायेंगे, उनके ऊपर सहान्भृतिपुवक विचार किया जायेगा ऐसी भाशा बंधी थी। लिकन 22 मार्च, को जो वक्तव्य दिया है भीर उसके भ्रत्यर जो उन्होंने पिछले स्वास्थ्य मंत्री, श्री दीक्षित, के भाषण का हवाना दिया है उनकी तरक मैं मापका ध्यान दिलाना चाहंगा:

"if a trust can be registered or constituted and if charitable and public-spirited gentlemen interested in the education of students in Punjab and Haryana and, perhaps, also in Delhi combine together, then sufficient initial funds can be raised ....and then perhaps some way can be found."

यह उन्होंने एक आशा का संकेत दिया, और इनके आगे वन कर उन्होंने दूपरे सदन में भी इस बात का संकेत दिया कि इसके अन्दर कुछ प्रगति हुई है और इसके बारे में हम किसी न किसी निर्णय पर पहुंच पायेंगे। लेकिन उनका दिशा हुआ जो वक्ता है वह निराशा में परिणित हो गया।

सदन में इस के बारे में 20 नदम्बर को, 19 दिसम्बर को, 7 मार्च को ग्रौर 22 मार्च को ग्रौर जो दूसरे सदन में चर्चा हुई उन विभिन्न चर्चा प्रोंद्वारा सरकार ने इस बात को स्वीकार करने की चेष्टा नहीं की है, यथि सरकार इस के ग्रन्दर उत्तरदायी है, विशेषकर हरियाणा सरकार उत्तरदायी बनी है, क्योंकि किसी न किसी प्रकार से इस कालेज की स्था— पना के बारे में एक सोसाइटी बनी। इस सोसायटी ने पैसा इकट्ठा किया। सोसायटी का रजिस्ट्रेशन हुआ ग्रौर यह सब राज्य की सरकार की जानकारी में हुआ। रजिस्ट्रेशन

होने के बाद उन्होंने पैसा इक्टा ग्रारम्भ किया, वह भी मामान्य पैसा नहीं, 4.4 लाख रुगया इकट्ठा किया। रुपया इकटठा करने के बाद उस का किस तरह से वह उत्तान करेंगे, उसका उपयोग ठीक होगा यानहीं, डोरहा है या नहीं, इस सब की जानकारी देनी चाहिए। स्रोरसम्बतः सरकार को जानकारी रखती चाहिए। इस प्रकार की संस्था के चलाने के बारे में हरियाणा सरकार ने एक ग्रादेश द्वार, जो राजपन्न में प्रकाणित हम्रा. वहां डेड वाडीज लाने की स्वीकृति दी. हास्पिटल फंसिलिटीज की स्वीकृति दी ताकि वह विद्यार्थी अपना काम सोख सकें। इस प्रकार से सरकार ने विद्या-यियों के मन में भावना पैदाकी कि वास्तव में कालेज को है किलि एयन मिनेग, कालेज को मान्यता दो जायेगी, मुनिवर्सिटी से ऐफि-लिएसन होगा, मेडिकन कौंसिल उस को ऐश्रव करेगी। इततरह की भावना पुष्ट हुई हरियाणा की स्टेट गवर्नमेंट ने इस सम्बन्ध में एक पत्र लिखा है, उस को मैं उद्धत करना चाहता हूं। वह कहते हैं:

"Similarly, necessary approval of the Medical Counci. of India will have to be obtained by the Medical College as required under the rules of the Medical Council of India. It is requested that Government may be kept informed about the steps taken for the establishment of the Medical College."

इस के आरो जल कर जो दूमरा पत्र चंडीगढ़ से लिखा गया है 1972 में वह इस प्रकार है:

"The College authorities will have to take up the matter regarding affiliation only after the college has been established according to the requirements of the university." [डा० लक्ष्मोनारायण पाण्डेय]

यूनिवर्सिटी की कुछ रिक्वायरमेंट्स हो सकती हैं। लेकिन उन्हें पूरा करने के लिए जब हरियाणा गतनं पेंट को अप्रोच किया गया तो उन्होंने कालेज के लिए नकारात्मक उत्तर दिया किन्तु जब मैंनेजमेंट ने यह कहा कि कालेज को करनाल के बजाय फरीदाबाद ले जाना चाहने हैं, इस पर भ्रापत्ति नहीं की गई। आपत्ति इस पर की गई कि अभी कालेज, सब-स्टैन्डड हैं, उस के पास पूरे फंडस नहीं हैं और जो भी दूसरे साधन हैं वह पर्याप्त नहीं हैं। ऐसी स्थिति में यह सब-स्टैन्डड कालेज होगा। अतः इस हालन को ठीक किया जाय।

एक तरफ स्वास्थ्य मंत्री ने यह भी कहा कि कैपिटेशन फीज के ग्राधार पर चलने वाले जो मेडिकल कालेज हैं उन को सरकार प्रोत्साहन नहीं देना चाहती है, हम ने इस प्रकार के ग्रादेश स्टेट गवर्नमेंट्स को भेज दिये हैं। यदि यह बात है और उन्होंने इस प्रकार के ब्रादेश दिये हैं तो मैं मंत्री महोदय से जानना चाहंगा कि हरियाणा गवनंभेंट ने जो सारी की सारी मुविधार्वे डिसेक्शन के बारे में डेड वांडीज को लाने की दीं, हास्पिटल के अन्दर उन को काम करने की सुविधा, दी. प्रैक्टिकल ग्रादि की सुविधायें दी, उनको जमीन देने के लिए, कहा, उन को सारी, ग्रावण्यक मुविधायें दिये जाने के लिए बौहा, इस तरह से विद्यार्थियों को भ्रम में रखने का कीन सा कारण था? इससे यह सिद्ध होता है हरियाणा नरकार भी इस में एक पार्टी है जिस ने सब कुछ जानते हुए भी इस प्रकार की कार्रवाई को रोका नहीं।

जहां तक इस की एन्क्वायरी का

Medical College, Faridabad (Disc.) जिन सम्बन्ध लोगों पैसा लिया उनके बारे में एन्क्वायरी चली। लोकल गवर्नमेंट ने इन्क्वारी की , लेकिन उस ने कह दिया कि चुंकि इसका सम्बन्ध कम्पनी एक्ट से हैं और यह दिल्ली में रजिस्टर हुई है इस लिये हम इन्स्वारी नहीं करेंगे, ग्राप कीजिये। वह इन्द्रवारी वहीं ठप हो गई। इस के बाद सी० बी० बाई० की इन्ब्बारी बिटाई। जो लोग डिकाल्टर थे, जिन लोगों ने विद्यार्थियों को उकसाया गुरूगोविन्द सिंह का पवित्र नाम लेकर, उनकी पथित्र भावना को सामने रखते हुए जिन लोगों ने विद्यार्थियों को उगा है उनके नाथ ग्राप कुछ करना नहीं चाहते हैं । इतना ही नहीं उन्होंने 44 लाख रुपया जो लिया उस का मिसयूज किया है। जहां तक मेरी जानकारी है डिन्होंने 55 लाख रुपवा दूसरी दो कम्पनियों को ऋण के रूप में इन्टरेस्ट के ऊपर दे दिया । उसके बाद कह दिया कि हमारे पास पुरे फंडम नहीं हैं। एक तरफ विद्यार्थियों को चीट किया, जो धोखा देने वाले लोग हैं उन्होंने इंटरेस्ट के ऊपर दूसरों को पैसा दे दिया, दूसरी तरफ कह दिया कि हमारे पास प्राप्तर फंड्न नहीं है, इसलिए हम ग्रागें चल कर कुछ नहीं कर सकते । कहते हैं कि हमारे पास होस्टल एकोमोडशन जहीं है. लैंड तहीं है, पानी की मुक्किया नहीं है। मंत्री महोदय ने 22 तारीख़ को जो वक्तव्य दिया वह बड़ा ग्राण्चर्यजनक हैं । वह कहते हैं कि

'My sincere advice to my young friends, who may have undertaken a hungber strike, would be to work hard and take their chances for admission to these colleges in the forthcoming session."

विद्यार्थी तस्वें समय से प्रतिक्षा करते रहें । एक वर्षे की लम्बी ग्रवधिबीत गई ग्रीर ग्राप कहते

हैं कि स्नागें स्नाने वाले सेंशन के लिए तैयारी करें, परिश्रम करें , मेंहनत करें ग्रौर एडमिशन लेने — का प्रयत्न करे। यदि ग्राप को यहीं बात कहनी थी तो मंत्री महोदय ने 19 दिसम्बर, 1972 को जो वक्तव्य दिया, उसके पहलें 13 नवस्वर में जो वक्तव्य दिया उसी समय यह बात म्पप्ट कर दी जाती तो ग्रच्छा होता । वह ग्रपने भविष्य के बारे में ज्यादा अच्छी तरह सोच सकते। लेकिन तब यह बात नहीं कही गई। तब तो कहा कि हम पंजाब गवर्नमैंट के साथ हरियाणा गवर्नमैंट के साथ बैठ कर सोचेंग्र । इरियाणा गवर्नमेंट और पंजाब गवर्नमेंट के माथ बैठकर सोचा, जानी जैलनिह के साथ बैठ कर और इसरे लोगों के साथ बैठकर मंबणा की गई तब ऐसे व्यक्ति को गामिल किया गया जो डिकाल्टर हैं, उस कालिज के प्रमोटर को बलाया गया, जो चाहता है कि सारे का सारा पैमा हजम किया जाये। जो यह समझते थे, कि किसी प्रकार से काम आगे पले, इस प्रकार से कोई सोव्यजन निकल सकता है, लेकिन वह हल निकलना सम्भव नहीं था परिणाम यह हुन्ना कि जो लोग डोनेट करना चाहते थे न्नीर दुसरा रास्ता खोजना चाहते वह रास्ता निकालने में ग्रसमर्थं हए। मैं पूछता इंकि ऐसे बादमी को बुलाने का कौन सा काम था जिसके खिलाफ शिकायत हो, भ्रष्टाचार के ब्रारोप हो ब्रीर प्रमाण हों कि वह भ्रष्ट व्यक्ति है और उसने

में मंत्री महोदय से निवेदन करना। बाहता हं श्रीर मैं उनसे निश्यित ब्राज्वासन च।हता हं । मंत्री पटोयय ने करा उन के अन्यर यहत से मब-स्टन्डई विद्यार्थी है, जिन के विलो परसंटेज मार्क्स हैं। मेरे पास छात्रों की सूची

गलत काम किया है।

है। जिन लोंगों के मार्क्स श्रंकित हैं उनमें से बहुत से ऐसे छात्र हैं जिनके माक्स 60 स्रौर 70 परसेंट के बीच में हैं, कुछ ब्यक्तियों के मार्क्स 50 ग्रीर 60 परसेंट के बीच में हैं। थोड में छात्र बचते हैं जिन के विलो स्टेन्डर्ड मार्क्स हैं यानि 50 पर सेंट नी वे के मार्क्स हैं। वाको सब के मावर्न 50 परसेंट मे अबव हैं। जो ग्राप की रिक्वायरमैंटम हैं उन को वह मेनटेन करते हैं स्रोर उसके मुताबिक उन की योग्यता निधोरित की जा सकती है। हो सकता है कि उन में से दो चार ऐसे लोग छट जाएँ जिन को ब्राप सब-स्टैन्डई कह नकते हैं । लेकिन दो चार लोगों के ब्राधार पर यह कह देना कि सारे के मारे विद्यार्थी ग्रयोग्य हैं, वह किस तरह से भर्ती होंगे, मैडिकल काजिल में उन के जाने की पावता नहीं है, यह ठीक बात नहीं होगी। मेरे मन में सभी विद्यार्थी योग्य हैं।

### 17.17 hrs.

# [SHRI K. N. TEWARY in the chair]

मैं मंत्री महोदय से निवेदन करना चाहंगा कि इन के बारे में उन के पास सुझाव स्राये हैं। कुछ सुझाव पेरेन्टस और गाजियन्स ऐसोसिशन की तरफ से श्राये हुए हैं । उन्होंने सुझाव दिया है कि यदि सारे इक्टुठा किये हुए फण्डस रि-क्लेक्ट करें ग्रीर दिलवा दें तो वह ग्रपनी तरफ से कुछ ग्रीर फण्डम रेज कर सकते हैं ग्रीर रेज करके इस कालिज को ठीक तरहसे चला सकते हैं। इस कालिज के लिए ग्रच्छी जमीन भी **ग्रा**प दिलवा सकते हैं ग्रीर जब तक भूमि न मिले तब तक यह कालिज उसी भवत में चलाया जाए। उनको कुछ ग्रीर सुविधायें देकर, साबन देकर के चलाया जा सकता है।

इसके साथ नाथ हरवाणा गत्रतीमेंट ने कुछ मुविबाय अदान कर रखा है, होस्पिटल फैमि-लिटि दे रक्खा है। अच्छी अनैटोमिक फैसि-लिटो देरखी है। ग्राप उन को ग्रीर भी बढा सकते हैं। इस के साथ यदि सरकार कुछ

# [डा० सक्ष्मीनारायण पांडेय]

प्रयत्न करे तो इस कालिज को पंजाब युनि-वसिटी से भी ऐफिल्पिशन मिल सकता है. मैंडिकाल काऊनिमल उन को ऐप्रव करा सकते हैं। लेकिन बिना सरवार के प्रयत्न विधे हुए कोई रास्ता ढुंड पाने की गुंधाइस नही है। बह कोई रास्ता निकालना नहीं चाहता । यदि वह रास्ता निकालना चाहतो तो ग्रब तक कोई न कोई रास्ता निकल गया होता । पेरेन्ट्स् ऐसी-मिएशन ने जो मुझाल दिया है उल्के बारे में भी विचार हो। सकता है माननीय स्पेट्टर महोदय हैं. उन को भागरू गोविन्द निहं पर श्रद्वाहै। वह भी पंजाब के ग्रन्दर ग्रीर हरियाणा के अन्दर इस तरह के कामी में काफो इंटरेस्टेड है। वह ग्रोर संसद के कुछ लोग मिल कर और जो अने(इसे इस के अस्दर है **ग्राना** चाहते हैं उन को लेकर, जिस तरह से ठीक समझें कोई दुस्ट बना सकते है और उन दुस्ट के ग्राधार पर इस कालेज की चलाया जा सकता है। यह इतने विद्यार्थियों का मामला है। मंत्रा महोदय ने 22 मार्च को जो बयान दूसरे सदन में दिया उन में कहा था:

"There is no move to transport them to Patna."

# भाप उन्हें पटना नहीं भेजना चाहते ।

"There is no such move at all." सगर साप उनको नहीं भोजना चाहते हैं तो कहां रखना चहते हैं ? साप बतलाइये कि साप क्या करना चाहते हैं ?

# **भाषने** सात मार्थको यहभी कहा गा।

I may say just now that a move is afoot to solve this problem within a week. So I would request hon. Members to wait till then when I would be in a position to say something.

आपने एक सप्ताह का रामय लिया था किसी निर्णय पर पहुँ चने के लिए। लेकिन आप नहीं पहुँचे हैं। विद्यार्थियों का भविष्य आपने अस्थकारमय कर दिया है। वे हंगर स्ट्राइक पर बैठे हुए हैं। उन की हालत खराब है। आज सारा जीवन उनका बरबाद हो गया है। इसमें आपका बहुत बड़ा हाथ है और आप इंकार कर रहे हैं।

Medical College, Faridabad (Disc.)

इस मैडिकल कालेज की तरफ से जो पृथ्तका निकाली गई है उसके पेज 5 पर कहा गया है:

The Minister has subsequently stated that Haryana Govt, were not a party to the plan to start a college: That is not correct as has been mentioned in para 6.

# इसको क्या ग्रापने कट्टेडिक्ट किया है।

कालेज स्टार्ट करने के बारे में उन्होंने जा तर्क दिया है, उसको भी आप देखें । वे कहते हैं कि कालेज इस लिए जहारों है कि सरकार किसो भी योजना को ठीक से चला नहीं पाती। सरकार के पास बहुत ज्यादा काम है। पांचवी योजना में सरकार सारे काम अपने हाथ में ले सकेगी अथवा नहीं, इस में भी उनको संदेह हैं। वे कहते हैं:

"The scheduled programme of our Planning Commission in the field of medical education in the public sector is lagging far behind of the daily increasing needs of our rapidly expanding population. It is not possible to meet this challenging situation unless some patriotic and special organisations take the initiative to bridge this gap."

वे कहते हैं कि राष्ट्रीय तत्वों ने मिलकर यह सोसायटी बनाई है। इन राष्ट्रीय तत्वों के खिलाफ ग्राप कोई कार्यवाही नहीं कर रहे हैं। उन्होंने सीधे कहा है कि सरकार असमर्थ है सरकार कुछ नहीं कर सकती है इस लिए हम करना चाहते हैं। लेकिन मैं समझता हूं कि विद्याधियों के भविष्य के साथ उन्होंने खिलवाड

Discussion on CHAITRA 7, 1895 (SAKA) Statement by Minister of 370 369 Health & Family Planning re. G. G. Singh की है, उनको उन्होंने स्रंधंकारमय बना दिया है। ग्राप भी ग्रपने इस वक्तव्य से कि हम कुछ नहीं कर सकते हैं, विद्यार्थियों का भविष्य ग्रंध-कारमय बना रहे हैं। ग्राप कहते हैं कि हमारे प्रयत्न नि फल गये हैं, हमने बहुत ज्यादा प्रयत्न किया लेकिन हम कामयाब नहीं हए। मैं समझता हूं कि यदि ग्राप रास्ता ढुंढना चाहें तो कोई रास्ता भ्राप निकाल सकते हैं। जितना पैता कलेक्ट किया गया है उस पैसे का हिसाब प्राप्त किया जाए ग्रीर जो ग्रपराधी हैं उनको दंड दिया जाए। जल्दी से उनके खिलाफ कार्यवाही होनी चाहिए। ग्रभी तक ग्रापने कार्यवाही प्रारम्भ नहीं की है, किसी व्यक्ति को स्रापने गिरफ्तार नहीं किया है। विद्यार्थी बराबर चार्ज लगा रहे हैं कि हमारे नाम से उन्होंने 44 लाख रुपया बटोरा दसरे लोगों से लिया, लेकिन इसके बाबजुद भी ग्राप कोई कार्यवाही नहीं कर रहे हैं। उलटा विद्यार्थियों को कहा जाता है कि तुम जाकर केश रजिस्टर करास्रो । सरकार की निगाह में यह ग्राए कि ठगी हुई है, धोखा-धड़ी हुई है तो सरकार स्वमॅ ऐसा करने वालों के खिलाफ कार्यवाही क्यों नहीं करती है ? सरकार का कर्त्तव्य है कि वह कार्यवाही करे। सरकार को इसका हल ढुढना चाहिए। भ्रौर वह ढूढने में समर्थ है लेकिन सरकार जान बझकर ग्रपने दायित्व से बचना चाहती हैं ग्रौर ऐसा करने के लिए ही वह यह सब कार्य कर रही है। जहां तक विद्यार्थियों का सम्बन्ध है हमें किसी वात में नहीं पड़ना चाहिए केवल इतना ही देखना चाहिए कि इन को ठीक प्रवेश मिल जाए, फिर चाहे राजस्थान के किसी मैडीकल कालेज या पंजाब के मैडीकल कालेज में या किसी भी मैडीकल कालेज में मिले इससे कोई फर्क नहीं पड़ता है। जहां स्राप ठीक समझे उनको प्रवेश दिलाएं। ग्राप कहते है कि कहां सीट्स लिमिटेड हैं इस वास्ते प्रवेश दिलाना सम्भव नहीं है। ऐसी दशा में इसी कालेज को ठीक तरह से चलाने के लिए सरकार को रचनात्मक कदम उठाना चाहिए, इसके बारंमें सही प्रक्रिया लेकरसामने

of the leading papers. It says: ing from Rs. 5,000 to Rs. 13,000... here of course, it is Rs. 20,000-"from each student in return for unsatisfactory facilities for imparting so-called medical education".

निवेदन करना चाहता हूं कि आप शोध्र ही इसके लिए योग्य हल निकालें। JYOTIRMOY BOSU (Diamond Harbour): I do not believe in mincing words. Mr. Khadilkar, you must find some way out immediately to solve this problem and help these

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अपना चाहिये और यदि सम्भव हो तो कुछ

योग्य व्यक्तियों की कमेटी बनाई जाए जो कोई

हल निकाल कर विद्यार्थियों का जो सर्वनाश

एक प्रकार से हो रहा है, उनका जो भविष्य

ग्रंधकारमय हो रहा है, उसको सुधारने में

योगदान दे अन्यथा केवल चर्चा स्रोर वक्तव्य

विद्यार्थियों के दुखमय जीवन को ठीक करने में

समर्थ नहीं हो सकेगे। मैं एक ही

unfortunate young students. Otherwise you have no right to sit in the Treasury benches and in this House. You do not find employment for those who are in need of it. This is a field

where there is vast scope and yet you have not done what is required. Here is a very useful article written by one "While students clamour for seats in medical colleges and the majority of the population in the country goes without doctors, there are over half a dozen medical/teaching shops' which charge a capitation fee rang-

text. It does not realise, it does not confess, that at the root of student unrest is this state of affairs; it is the outcome of these things. There is an acute shortage of doctors. The Health Survey and Planning

This Government has always a pre-

Committee recommended certain norms etc. and recommended a ratio of doctors to the population of 1 to 3,500.

The requirement of doctors as at—1970 was 1,70870 where as the expected availability was 1,37,930 a shortfall of about 43,000. The ratio of doctors to

doctors to the extent of 32,940.

population is 1 to 4,300, a shortfall of

### [Shri Jyotirmoy Bosu]

In the rural areas, which you and I represent, on the basis of a study conducted by the Institute of Applied Manpower Research, it has been estimated that the doctor-population ratio at present works out to 1 to 11,000 approx. against the recommended figure of 1 to 3,500. Statistics regarding the number of villages where doctors are not available as on 30-6-72 show that there were 200 blocks out of 5,223 blocks in the country where primary health centres had not yet been established and 140 health centres out of a total of 5,192 primary health centres were without doctors.

This is the situation in the country. The hon. Minister, Shri Khadilkar, spoke on the 7th March, 1973 and 20th March, 1973. On the 7th March said:

"I may say just now that a move is afoot to solve this problem within a week. So I would request hon. members to wait till then. Then I would be in a position to say something'.

Shri Khadilkar may draw some comfort, if he likes from his statements. On 20th March he said, befits a Minister:

"There is no move to transport them to Patna. There is no such move at all".

Then he said on 23nd March, 1973:

"There are medical colleges the country where admissions are made through competitive examinations on an all-India basis. sincere advice...."

on. Dr. L. N. Pandey has poken about it. This has come from Minister-I do not know if he has my sense of responsibility. With due egard to Shri Khadilkar's background and age, I am constrained to say that t was most unbecoming of him to say hings like this.

Then he said:

"The Chief Minister of Haryana has recently communicated to me the result of the enquiries instituted by his Government....."

Statement by Minister of

Medical College, Faridabad (Disc.)

Then he refers to the money having been colleged by the management of the college at their branch in Delhi and the society itself being registered at Patna and all that. But what about Shri Bansi La.'s message of goodwill? I have get a copy of the prespectus they have published where he says:

"I send my good wishes on the occasion of"....

a very genuine man, a very honest man-do not question it....

"the inauguration of the Govind Singh Medical College and hospital at Patna".

This is the same organisation, one at Faridabad, the other at Patna, Now he suddenly absolves himself of all responsibility and tries to some result very comfortably, putting the students in great danger.

Again Shri Khadilkar says:

"I would like to assure the House that no effort will be spared to deal effectively under the law with the persons or organisation responsible for creating this unfortunate situation. To ensure that in future students are not duped in a similar manner, the Government of India has taken up with the State Governments the question of banning admissions on the basis of capitation fees and the opening of sub-standard colleges through suitable legislation on an all-India basis."

I would ask Shri Khadilkar to kindly cover this point in his reply: what is to happen to these unfortunate boys who have already been duped, blackmailed and squeezed?

The Minister for Health, Shri D. P. Chattopadhyaya, said that Government was considering the proposal for taking over the colleges by the State or the Central Government or providing financial support to the colleges when the collection of capitation fees was stopped. I want to ask: how far have you been able to proceed in the matter? Two members asked whether the Minister would constitute a parliamentary committee to go into the affairs of the Patalipura Medical College—another feather on your cap—where 'the stinking scandal of the working of private medical colleges' was exposed.

MR. CHAIRMAN: There is not much time.

SHRI JYOTIRMOY BOSU: A party of 22 Members got 22 minutes. I represent a party of 25 and therefore you can give me at least 24 minutes. I will take another five to seven minutes at the most. So far as the charging of capitation fee in the private colleges is concerned, the policy of the Government of India is to disapprove—this is the reply.....

MR. CHAIRMAN: You are reading it.

SHRI JYOTIRMOY BOSU: Unless you hammer it, you cannot make them The reply stated that realise. Government of India has suggested the taking over of such medical colleges-Mr. Khadilkar, this is reply to an Unstarred Question 3917 dated 11-12-1972-and they have said that so far as the charging of capitation fees by private medical colleges is concerned, the policy of the Government of India is to disapprove of this practice and to discourage the setting up of such medical colleges under private initiative. The Government of India had suggested the taking over of such medical colleges by the concerned State Governments after examining economies of the issue as medical education is in the State sector. I would like to know what progress you have made with regard to this college at Faridabad, the college at Patna-the Pataliputra Medical College-and the one called Sampurnanand Medical College in Banaras.

Mr. Khadilkar's announcement in the Lok Sabha on the move to enact legislation to ban substandard medical colleges is a reiteration of the Centre's earlier stand on the issue. The Central Health Council recommended such a step at its Bhavainswar meeting a month ago. This is dated 7th March, 1973. I would like to know from Mr. Khadilkar what steps he has taken regarding this.

The parents of the students are very much concerned about it, and they have formed a committee and they have made some very reasonable requests. Mr. Khadilkar, I am sure, has a copy of this. I would like him to tell us what he proposes to do with regard to this six-point demand which they have placed before the hon. Government—I do not say hon. Government, but the hon. Minister, and would like to know what his reaction is and what he is going to do with that.

There are 170 students who have to be salvaged from the Faridabad institution, and their future has been ruined. They have been made to pay Rs. 20,000 per head which total up to Rs. 44 lakhs. This is not the first time. They have another branch at Patna; there is also a bungling which is going on. The Patna college had taken Rs. 15,000 for admission in the 1st MBBS. In this college there are students with marks ranging from 38 to 61 per cent in their qualifying examinations. You will be surprised to know that these students have been for the last 18 months in the MBBS of the Patna college but it has not so far been affiliated as it does not fulfil the conditions of the Indian Medical Council for the teaching staff.

The students have become frustrated as their 18 months' studies are wasted. To cool them down, the management had transferred from Patna—the State you represent here—50 Pre-medical students to Fardibad, and still there are 200 students in the 1st MBBS of the Patna college who are rotting.

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Medical College, Faridabad (Disc.)

[Shri Jyotirmoy Bosu]

There is another thing. This is another monumental Congress bungling. I am sorry to say this, because this is nothing but a fraud. In the Pataliputra college, they have lected Rs. 60 lakhs. The question is this. In the Faridabad college, you have the Chief Whip of the Punjab Vidhan Parishad, Mr. Atwal, as a member of the governing body. want to read out from the prospectus where, I am sorry to say, there is such a complimentary greeting from our hon. Speaker. It says:

"I avail myself of this opportunity to extend to you my heartiest congratulations on this occasion and I assure you all co-operation if ever needed."

Now, may I request our hon. Speaker to co-operate with us in salvaging these young boys whose future has been ruined by these unscrupulous fellows sitting in Patna....

SHRI PILOO MODY (Godhra): ....and in the Treasury Benches.

SHRI JYOTIRMOY BOSU:....and in the Treasury Benches. Now, there was a proposition for a trust.

I want to know why in the trust meeting, which was presided over by Giani Zial Singh, the Haryana Chief Minister's name is not to be seen. It is situated in Harvana, Harvana Government had given them permission to conduct the postmortem or dissection work. Therefore the Haryana Government cannot get away by saving that they had no knowledge of this institution. The trust constituted at the request or advice of Mr. U. S. Dikshit, the Union Home Minister and the trust meeting was held....(Interruptions). I have got a written report here, and the trust consisted of people belonging to one party only. In Punjab and Haryana it is the Congress Governments that are ruling and in the Centre a'so, it is the Congress which is ruling. So there is one party ruling in all places. What is preventing them from coming to an understanding and saving the future of the boys, who have been duped, black mailed, squeezed cheated by a bunch of people under the patronage of people belonging to the ruling party....(Interruptions)

I want to end by repeating what I said at the beginning: Mr. Khadiikar, we will not let you sit in this House unless you salvage these unfortunate 170 boys from these miserable conditions which have taken place due to your negligence and due to dishonest attitude which your party took .... (Interruptions)

SHRI VIKRAM MAHAJAN (Kangra): The affairs of the Guru Govind Singh Medical College, have become a great scandal and the name of a great Guru has been misused by a few unscrupulous people. The time has come when the Ministry of Health should take a policy decision regarding the medical colleges in future and also this medical college, which now under discussion. Approximately 200 students have been duped and they have been made to part with about Rs. 20,000 each. Such a huge amount has been taken from each student yet, the hon. Minister come out with the statements in the House, saying at this juncture cannot do anything. With the utmost respect, I must say that it is a very sad statement and I hope the hon. Minister will think over it again and give a more satisfactory reply, so that the carrier of these students is not ruined.

In their agitations, they have taken a very peaceful stance and they have not taken to violence.

They have given out a statement that the Central Government does not open medical colleges and that it does not run medical colleges on its own. They say that it is a State subject. I may be wrong, but my impression is that there are a few medical colleges run by the Central Government also and some of them are in Delhi. There is some misunderstanding in Minister has said. what the hon. Therefore, I hope that some sort of a trust is created, supported by the Cen-

tral Government, which will enable this medical college to come into existence. As submitted by there is a hon. Members, which the parents of these students have written to the hon. Minister. They have said that they are willing to form a trust. In fact, they have formed a trust. They want, some form of help from the Ministry. What they want is very reasonable. they say is that the money which has been collected by the trustees of the Guru Gobind Singh Medical College, can be taken away from them and handed over to the parents of the students, so that they can with this nucleus money and contributions from other sources including some help from the Central Government, form a trust and run the medical college. These are their demands:--

- 1. Arrangements of taking over the colleced funds assets by the promoters and passing on the same to them.
- 2. Financial assistance by the Central Government Punjab and Haryana Governments.
- 3. Approval recognition by the Harvana Government to restart the college at the existing premises for the time being.
- 4. Hospital facilities by the Haryana Government at Farbidabad.
- 5. Land allotment by the Haryana Government for the construction of the college at or near Faridabad.
- 6. Arrangement of affiliation of the college with the Punjab University.

The demands that have been made have been submitted to the Minister and they are very reasonable ones. I wish the Minister makes a bold statement in the House accepting their demands and thereby helping them in the formation of the

Medical College, Faridabad (Disc.) trust so that lives of these students and their careers are not ruined.

Sir, we do not want what we call alibis or excuses. The time has come when some sort of positive action is called for. Our Prime Minister has always stood for the students, for the youth and for the weaker sections of the society. I hope that the hon. Minister does not sabotage the programme which has been enunciated by our great Prime Minister. Therefore, I request him to support formation of the trust which the parents of these students have said that they would form. They would not only support it but they would also give financial assistance. And this is my major request to the hon. Minister.

Lastly there is shortage of doctors as also shortage of medical facility. The time has also come to start new colleges and for the support of the trust which is being formed by the students. I am repeating the same and I hope you will support the trust which has been formed by parents or which they are going to form so that the career of these students is not ruined.

MR. CHAIRMAN: Shri Chandrappan.

MADHU DANDAVATE (Rajapur): Sir, let me be allowed to speak.

MR. CHAIRMAN: If the hon. Member yields I have no objection.

SHRI C. K. CHANDRAPPAN (Tellicherry): I have no objection.

MR. CHAIRMAN: All right Madhu Dandavate.

PROF. MADHU DANDAVATE: At the outset, Mr. Chairman, I would like to remind the House that issue is not merely the issue of the Opposition and the Treasury Benches but also the issue of the members belonging to different parties.

Sir, I handed over some memorandum to the hon. Health Minister sometime back. Normally I would not

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## [Prof. Modhu Dandavate]

have insisted but I want a certain suggestion to be thrown before him. If the hon. Health Minister has objection, I wish to draw his attention to the fact that I have nanded over to him some time back a memorandum signed by more than 70 M.Ps. belonging to all the parties-ruling party as well as the opposition party I would very much like that this debate should not be taken as a debate between the treasury benches and the opposition parties. We must try to arrive at a consensus 30 that all those students could be persuaded to go back to their studies.

Sir, I have a personal stake or cause I have been a teacher all along for the last 25 years or so. In this restitution, there are people who have come from my university. Therefore, I say that I have some personal stake in this particular problem.

I would like to point out to the hon. Minister that this should not be treated as a debate between the treasury benches and the opposition. On this score certain efforts were made to find out a solution. The former Health Minister has already said in one of his statements that he had no objection to use his good offices both in the official capacity as well as informally to discuss the problem with the Chief Minister of Haryana as also the Chief Minister of Punjab and also to meet the number of social and other institutions in trying to find out whether some charitable trust could be set up. I do not allege that those efforts were not made. Efforts were in progress. In order to work out the possibility of setting up a trust, a meeting was convened by the Chief Minister of Punjab on 18th January 1973, which was attended by the Shiromani Gurdwara Prabhandak Committee, Guru Gobind Singh

Foundation, Guru Nanak Foundation, Chief Khalsa Devan, Delhi Gurdwara Board, Central Sikh Board, Sikh Educational Society, Vice-Chancellor, Guru Nanak University, Amritsar, Principal, Amritsar Medical College and Gian Singh, one of the promoters

of the college. But unfortunately at that meeting, the main agenda was completely side-tracked and a new proposal came up to find out whether we can link this with the problem of assimilating the students in Patna So, the Trust could not be formed.

I know there are certain difficulties, but the parents of the students have taken a most constructive action. When their wards are involved, they cannot indulge in political haranging. They have formed themselves into an association and contacted a number of friends who are prepared to offer donations. They have given certain concrete suggestions, which I shall read out:

- "1. Arrangements of taking over the collected funds, assets by the Promoters and passing on the same to us.
- Financial assistance by the Central, Punjab and Haryana Governments.
- Approval recognition by the Haryana Government to restart the college at the existing premises for the time being.
- (4) Hospital facilities by the Haryana Government at Faridabad.
- (5) Land allotment by the Haryana Government for the construction of the college at or near Faridabad.
- (6) Arrangement of affiliation of the college with the Punjab University."

Very often we talk about takeover of various concerns and activities by Government. But when such
action is needed most urgently, we
are not prepared to pay any attention. Very often the Prime Minister
intervenes in a number of problems.
I am told even in this problem, she
is willing to do so. This is my information from reliable sources. But
I do not know why she is still waiting. The former Health Minister was
given a chance. The present Health
Minister was given a chance. The

Punjab Chief Minister tried his best to see that a Trust is formed, but for certain reasons the agenda was sidetracked. The Speaker of Lok Sabha also has said that if some sort of charitable trust is set up and if his services will be useful, he will make his services available. He has even said that he is prepared to be the Chairman of the Trust. My submission is with the good offices of the Prime Minister, the Speaker and with the cooperation of the parents' body and the students' body, the Patna solution should be set aside and some effort should be made to see that the students are rehabilitated in the same Faridabad College.

SHRI K. LAKKAPPA (Tumkur): Mr. Chairman, my hon, friend, Professor Dandavate, has made the position very clear. This should not be taken as a matter of prestige because the opposition is attacking the ruling party. No question of prestige is involved here. What is of paramount importance is the future of the students of this medical college, founded in the name of Guru Gobind Singh The management of this college have misused the name of Guru Gobind Singh and perpetrated a fraud community. on the student medical college had students not only from various parts of India but also from other countries like Malaysia and Singapore. These students and their parents have spent Rs. 25,000 to 35,000 with high hopes and the ambition of their becoming good doc-Now they find to their dismay cheated to the that they have been tune of Rs. 40 lakhs and the students are, so to say in the streets.

I want to know why the Government of Haryana and the Government of India did not take any action when this matter was brought to their notice. It is a mater of regret that in spite of the agitation by the students in the most peaceful and democratic way and in spite of the public sympathy for their cause, no action has been taken by the government so far. Here is a case where

the students never played into the hands of the politicians. Though the hon. Minister made a promise that their problems would be looked into and something would be done, he has not done anything.

Medical College, Faridabad (Disc.)

The students and their parents have made one suggestion to solve this problem. That suggestion is that a trust should be created to run this college and it should be given attliation and recognition. Why should the government not agree to this suggestion?

The Minister in his statement the other day mentioned that the marks obtained by the students who gained admission to this medical college are much lower than those obtained by students in other medical colleges. I am told that students have been admitted to this college strictly in conformity with the rules and regulations.

Instead of wasting any further time or resources, the Haryana Government should take over this college and the Central Government should assist them financially for this take over. Since most of the private medical colleges are running at a loss and perpetrating fraud on their students, all the medical colleges should be taken over by the government. I hope the hon. Minister will find and announce a solution for this problem.

17.53 hrs.

[MR. SPEAKER in the Chair]

SHRI PILOO MODY (Godhra): Mr. Speaker, sir, I think this matter has dragged along long enough. has been going on for months and months, and I cannot understand the capacity of a country to just allow things to drift in this fashion. When will somebody with some foresight and vision step in to steam this rot? For months we have had this situation and there seems to be, after having exhausted all avenues, only solution and that one solution, according to equity, according to justice so that nobody is hurt and nobody is favShri Piloo Modi]

oured, is to allow the boys and their parents to run the institution on their own. There is no other solution to this problem. I do not understand what the Minister, week after week, is doing. I do not know what the hell he is doing to arrive at a solution that will hand-over the institution to the parents and the students themselves.

It has been suggested that at the head of the cooperative society or the institution, there is to be some promin nt man. I believe, Sir, you yourself, that is, the Speaker of the Lok Sabha has taken a great interest in this matter. I think, it would be very befitting if the Speaker himself was to lend his name to this institution so that it gets a certain sobriety, so that public funds that may be entrusted to it, at some future date, are safeguarded. I cannot understand. therefore, what is it that holds back the Minister in making an announcement along the lines that the Government has accepted the society as has been formed by the students. Let them go through the articles of a association and decide.

We just now had an offer from Madhu Dandavata, I will add my own offer to that along the lines of Prof. Madhu Dandavate. You, Sir, yourself have also offered to help this institution by lending your name. I do not understand with all this assurance, what is holding up the Minister from allowing this sort of society to be formed and helping the students to get back the assets which the previous management may have acquired or may have squandered. The only thing that the Government has to do after having accepted the principle is to see that all moneys that have hitherto been collected are extracted or taken from those who have run the institution in the past and handed over to the new society and to make good, if necessary, as a very special case, amount that may have been squandered, that is to say, to take posses sion of the assets such as they are hand them over to the new society and solve this problem once and for all.

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Does Mr. Khadilkar really think that if he gives us no reply today, he will not be called upon to give the reply next week or the week after that? It must come to an end. You cannot allow it go on and on. I understand he was not well for a few days. We can give him a few days grace. Let us arrive at some conclusion. How long can you expect 'he students to be on the streets like that?

SHRI C. K. CHANDRAPPAN (Tellicherry): Mr. Speaker, Sir, at the very outset. I must make one thing very clear that what is happening in the Faridabad Medical College is not an isolated phenomenon. It is the result of large-scale commercialisation which being permitted in the field of education, particularly, in the field of technical education, because the private management who are amassing money at the cost of parents and students have found that it is more profitable to run a medical college or an engineering college. As a result of that, there is the mushroom growth of medical colleges utilising the name of great people. utilising the name of people in authority.

#### 18 hrs.

When the Minister and the Government says that these students have not obtained sufficient marks, let them go and try their luck, I would like to ask one question. Was the Minister sleeping, or were the Government sleeping, at the time when this Trust came for sanction? This Trust which was formed in the name of Guru Govind Singh Vidya Sevek Society had applied for permission to run this racket of Medical College,

Health & Family Planning re. G. G. Singh Medical College, Faridabad (Disc.)

and Government had gracefully given permission. It was known to the Government that Rs. 10,000 would be as donation and Rs. 10.000 would be taken as tuition After that, the students were thrown in the streets. Many months have passed. We had the pleasure of discussing this matter in this House three months ago. This is not a matter to be discussed just academically; there are human elements involved in it. If the Minister or anybody has the willingness to go to the Boat Club, he will see the students who have been undertaking fasts for several weeks. They are raising a life-and-death struggle. and you have no sympathy! You only say that you are all for it. But the question is not whether you have lip sympathy to make. The question is whether you are coming out with & positive suggestion that will help the students out of it. For that, there is a suggestion made. It is very interesting. It is quite good that our Speaker is showing because your good self, Mr. Speaker, has been dragged into this controversy. It is in the very nature of capitalists like Mr. Piloo Mody that they sell everything for making profi . (Interruption) It is in the very character of capitalists. Speaker, your name has been misused

MR. SPEAKER: It is not misused. Do not worry.

in this....

SERI C. K. CHANDRAPPAN: 1 think, it is misused. If you say otherwise, then I do not have any objection.

The students find themselves in the streets, and those who have taken money and have committed a fraud on the people and the Government are going away scot-free! There is an inquiry going on. I do not know how long this inquiry will take. Can Government not take some measure by which these people can be straightaway booked? Can they not take some measure by which the

property of this fraud Trust can be expropriated or confiscated? Then you lend your support to the proposed Trust which will have the blessings of the Speaker and other people....

MR. SPEAKER: Leave me out of the picture.

SHRI C. K. CHANDRAPPAN: will be very happy if the hon. Minister comes out, at the end of this discussion, with a positive proposal to immediately implement and save the situation. I am not interested in hearing another suggestion will take another three months to implement and after that, another discussion in this House. Let this be the last discussion. Let your solution be the final solution in the matter. If you want to put an end to this then giving permission to Medical College should be private stopped forthwith.

श्री सतपाल कप्र (पिटयाला) : अध्यक्ष महोदय , इस मैडिकल कालेज के बारे में सबसे पहले ट्रस्ट बनाने की तजबील मैने की थी। इस मामले का और कोई हल है नहीं। रंजाब के चीक मिनिस्टर और बिहार के चीक मिनिस्टर में भी बात चीन की। बंगी लाल जी से मेरी बातचीन नहीं हुई है। चंकि ट्रस्ट बनाने की प्ररोजल मैने दी थी और यह भी कहा था कि 25 लाख राये मैं इकट्ठा करके दूंगा अगर ट्रस्ट बन जाय। अब बह्ट्स्ट बना दें तो उस में कीन हों. कि को पैसे मिल सकते हैं? मेरा प्रोपोजल यह था कि एक उसमें स्वीकर साहब हों. दूसरे सरदार जोगेन्दर सिंह हों, माननीय बंगीचाल और माननीय जानी जैलसिंह हों, माननीय दीक्षित जी हों। इन के नाम पर ट्रस्ट हों।

श्री शक्ति भ्वण (दक्षिणी दिल्ली) : अध्यक्ष जी आ के नाम पर मैं 50 लाख एपण इकट्टा कर सकता हूं क्योंकि आप की की गत नुझें पता है। 387 Discussion on MARCH 28 1973 by Minister of Health & Family 388

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म्रध्यक्ष महोदय: मेरा नाम इसमें न लीजिये।

श्री सतपाल कपूर : 14 लाख रूपया पुरानो सोसायटो के पास पडा हुम्रा है। चार लाख को जमीन है श्रीर मुझे बताया गया है कि 10 लाख रूपया विद्यार्थीयों के पास बाको है। यह 28 लाख रूपया जब तक नहीं मिलेगा यह दूस्ट काच्या नहीं हो सकता हैं श्रीर यह तब तक कामयाब नहीं होगा जब तक हरियागा के चाक मिनिस्टर का कोग्रा-परेशन नहीं।

जो सोतायटो इत समय है उतका चेयर मैंब पटने बाला, सरदार ज्ञान सिंह, श्रासानो से पैसा नहीं देगा जब तक उस को डर नहीं होगा कि मैं जैल के ग्रन्दर हो जाऊंगा। तभो वह पैता देगा, ग्रन्थथा ग्राप्तानो से वह पैसा देने वाला नहीं है। इसलिए स्वास्थ्य मंत्रो जो ऐसा कोई इंतजाम करें जिससे हिरयाणा गवर्नमैन्ट मोबि-लाइज हो जाय। ग्रौर जिस सोसायटी ने वंग-लिंग को है उस के जो कर्तात्रता हैं उन को कंट्रोल करे तब यह पैसा निकलेगा। ग्रीर पैसा निकलने के बाद अगर इसमें अच्छे अच्छ आदमी आयें, माननीय मध् दंडावते भी रहें, माननीय पील मोदी जी तो कभी सीरियस नहीं होते, ग्रगर इस ट्रस्ट में ग्रच्छे ग्रादमी ग्राये तो यह ट्रस्ट कामयाब हो जायगा श्रौर मडिकल कालेज वन जायेगा ग्रीर विद्यार्थियों का भला हो जायगा। इसलिए मैं मैंत्री महोदय से कहना चाहता हूं, कि ग्राप ग्रपने गुड ग्राफिसेज का इस्तेमाल करे। पंजाब और बिहार के चीफ मिनिस्टर्स तैयार हैं, ब्राप हरियाणा पर जौर डालबाइये । इसके श्रलावा ग्रौर कोई चारा नहीं हैं।

SHRI VASANT SATHE (Akola): I was hoping after the last discussion when the hon. Minister had to come with a very disappointing reply which, I am sure, he himself must have been disappointed after the assurance he had given that a solution

is afoot to solve the problem. He said: 'Just give me one week so that I may come with that solution next week.' Therefore, he must have been hoping that some solution was likely to be found and I am sure, he must have been highly disappointed to come on the 22nd to make a statement which, to say the least, was a slap in the face of these young men.

Let me at the outset clear some of the confusions which, it seems, some of your officers or informants created in you and through you even in the public and the confusion this. You had said that the parents of these boys had bought their places. There was a hint in the Rajya Sabha that there is black money and, therefore, people can give capitation fee. meaning thereby that probably these children are the children of blackmarketeers or very rich men or sons of seths. But do you know that majority of them, practically all them, are sons of middle-class ordinary people.

SHRI K. P. UNNIKRISHNAN (Badagara): They have sold property and come here.

SHRI VASANT SATHE: Majority of them are sons of doctors who are looking to their sons to take over their business.

SHRI PILOO MODY: Let not the  $\sin_S$  of the fathers be visited on the sons; otherwise, what will happen to your children?

SHRI VASANT SATHE: Your children will be safe, Mr. Piloo Mody. You need not worry.

May I state there for your information: one girl, Paramjit Cheema is a daughter of a Jawan in the Air Force. Another one, Pratiba Raina, is a daughter of a teacher. The third one is Manjeet Singh Gulani, son of a teacher and the fourth one is Mohan Lal Garg, son of a police constable. Are these people blackmarketeers? What sort of sympathy are we going

to have for our young men in

country if we are going to get away with this sort of feeling? Therefore, Sir, let us disabuse our minds once for These are not the sons of free brokers and looters. You cannot say that they are useless fellows, trying to get into the medical colleges. I may inform you that most of these boys fuliil the minimum requirement of the medical council, that is 45 per They have got more marks. that. Out of 170 those who got beiween 45 to 50 are only 23. There are 16 first-classes, 34 higher second classes and 97 second classes. Are these rejects? Can you say of them that they are good-for-nothing fellows? Do you mean to say that second-class must not have any chance to get into the medical colleges? Sir, it is accident in this country that because we have only a few medical colleges there is this stiff competition and only those getting 60 or 70 per cent get admisted. It is all the more reason why we should not deny medical education to these boys.

What is immediately required this. You should confirm your determination to act. What was the mise given by your predecessor? said: If a trust is formed we will be giving all our help and I will use my good offices. We know the strength of these words when Dikshitji 'good offices'. Why should you, as his successor be scared. All that was needed was, a trust ought to be formed. The Punjab Chief Minister He unfortunately fell in a trap. called a meeting of people for which this very gentleman Gyan Singh was callel; he practically conducted that meeting. And, he tried to sidetrack the whole issue and take it to Patna. What has Patna got to do with This is a very simple issue. This is matter relating to Faridabad Medical College, a simple issue His you should concentrate on that. point was this: If Patna College allowed to be started by Bihar Government then I will take all boys away there. That is, from frying pan to the fire. That was the trap. You were likely to fall a prey to that but you fortunately corrected your self by saying, they would not be taken there. You declared it in the Rajya Sabha.

You wanted a Society under Societies Act. The parents have formed a Society. The parents by themselves cannot run it, they cannot raise the money. Therefore, leaders of the community from Punjab,—respected leaders like Dr. Jogindar Singh, respected Speaker, Shri Sat Kapoorji and others-who are quite willing to associate themselves. take their help. What is there stop you from doing that? Money will be no problem provided you agree to do this. Society ought to be formed by those who are at stake. have formed a society. All that you are required to do is, get back the money which is their own money.

I am surprised at what the Minister said last time. Sir, this is my last point. He said: What can I do? This is an inter-State matter. We handing it over to the CBI. Where does the CBI come into the picture at all in this? Gyan Singa in booklet has accepted that he taken money and all that you have to do is you should utilise your fluence. Do you mean to say that you are so much helpless in the that you could not arrest these sons even after police complaint has been made? You should say: the money or otherwise I will put you in jail. Do you mean to say you are so helpless to do that?

I am reminded of a story of Mahabharatha. Lord Krishna had told Arjuna after removing the chakra from the Sun. Here is the Sun, that is the accepted fact, proved fact, that he has their money and here is the Jayadrath, that is the fellow Gian Singh Purewal; Arjun, shoot with the arrow. But Arjun says: Wait, Sir. I will put it before the CBI: I will have the CBI inquiry first'. If Arjun had said that, the whole Mahabharata

[Shri Vasant Sathe] would have been reversed and Kauravas would have won. So oh, Aljun of today please for Gods sake, do not throw away your gandiv and do not plead helpless less and do not give this unsolicited advice....

MR. SPEAKER: Arjun is very much hesitating to fight.

SHRI ATAL BIHARI VAJPAYEE: He cannot fight without Krishna.

SHRI VASANT SATHE: This advice is most uncharitable, to tell the boys: go and try your luck in other medical colleges in the country. Do not do it.

Lastly, I would say this. These sons of Punjab, if they could fight on the front and save this land, you know what they are made of. Up till now, these boys—I know them personally—have been agitating for the last eight months most peacefully and in a disciplined manner. Do not provoke the youth of the country. This is very wrong. When we meet them, we say we will find a colution. Let us not betray them because then that provokes the youth to violence, which is a very undesirable thing.

I would tell the Minister: do not begin with a failure. I do not want him in this Ministry to begin with a failure. This is a very ticklish child that he has. Therefore. I hope he will come forward with a real solution. We have given him suggestions. We have given a proposal. Here is the society. Join it. Help it. Get the money back. Catch hold of that man by the collar and get the money back. Then let these great men join that. As Satpal has said, there will be no problem of money. Do not give a 'no'. That is all I want to say.

MR. SPEAKER: Dr. Austin wants to speak. The hour of interruption is already reached. What I propose is that we continue this discussion on another day. Meanwhile, the Minister will have some time to come prepared in view of the views expressed.

SHRI PILOO MODY: We will give

time, if he is not prepared, we are going to persecute him.

Medical College, Faridabad (Disc.)

MR. SPEAKER: Persecute or prosecute!

SIIRI PILOO MODY: I will persecute him and you can prosecute him.

DR. HENRY AUSTIN (Ernakulam): It has been a distressing experience for those of us who had been seeing about 176 students of the Faridabad Medical College drawn from different regions of the country with a few from overseas also facing so much of anxiety, uncertainty and mental and physical strain in the past many days many months. For us MPs and others whose conscience is roused on this issue, the only question we would ask of Government and other MPs and all those who are interested is; on which side of the barricade are we. when on the one side some people pretending to be great philanthropists or educationists but who ultimately have unfolded themselves-I do want to use a harsh word. I wish to be mild-as persons who do not keep their promise? I might have used the word 'crooks or people who have proved that they are unfit to come to the public life with such motives. Probab v. the Government encouraged these private medical colleges, perhaps thinking that the commercial or industrial surplus capital could be converted into a philanthropical charitable capital. So, this kind of medical colleges was encouraged. But later on, from one end of the country to the other, about 127 students are already suffering, and it has proved that even the great sanctum sanctorum of educational and cultural centres is being prostituted or desecrated by money-hungry and power-hungry people.

In this case in Faridabad, the tragedy is this. From the very start of this project, it looks or it seems it has proved the ulterior motive that motivated these people. For instance, they first wanted to start this college at Karnal, and in spite of the Haryana

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Government's refusal to change than venue, they unilaterally changed the location and they started it at Faridabad. Then again, for no reason, they took the twin endeavour and made another effort of their own at Patna. There also, it has become a miserable failure. If you go through the prospectus—for want of time I am going into the documents which I have before me-of this college, which they have put out, you will find that they have been trying to capitalise or misuse the name of a holy person, the 10th Guru, who is highly revered all over the country. They have been bringing in the Planning Commission saying that the Planning Commission has not succeeded in filling the gap by bringing in more colleges. Then they are raising the problem of youth and all kinds of efforts have been made to project ahe image that they are out to help a charitable or philanthropic cause. But it has been proved otherwise. From my State, a number of them have come from my constituency. I have talked to them and I have found how distressing their feeling is, and how uncertain they are. Some people have come from overseas, from Malaysia; they came to me and said that they do not want to go back to their country if their medical college is rehabilitated. I was frightened. It is seldom that I am frightened. But these men and women do not want to go back; they will end themselves here. Such is the strain under which they are made to suffer, and are subjected to.

So many facts have been given and I do not want to prolong my speech. Everyone who sees the magnitude of this problem and the seriousness this problem is much concerned about I am sorry to say that the hon. Minister whom I respect very much. has not been able to give at least a ray of hope to these 170 men who have been looking to him for some kind of encouragement, and it is not nice that we allow these dupers to go round as though nothing has happened.

and at the same time allow young men to die in the Boat Club lawns on Rafi Marg. Although there is an enquiry. I think that it is not right that since these people have not been able to run the college according to their programmes and prospectus it should be presumed that they have defalcated or they have run away from their responsibility or they have misappropriated, if I may say so. The efore, such legal and technical considerations should not stand in the way of the Government in meeting out justice. I for one am not at all in favour of this capitation fee even in the private colleges.

In this case, because the Government have followed the policy of encouraging private colleges, some people have come and prospectuses have been issued saving that the State Governments are there, and so these voung come. Therefore, thev have should not be penalised because it is the responsibility of the Government having pushed a policy. When these people have come forward in pursuit of higher learning to serve the country, it is our responsibility to see they do not suffer, and it is not justifiable to take out a leaf from a book of law or procedure and say it cannot be done. We see parents and others have come forward and I am there are enough charitably-disposed or philanthropic people who are concerned about the youth of the country. to come forward.

I am sure the Government equal responsibility to rise up to the occasion and meet this challenge and see that those who have duped these young men from different countries are put to jail, and start a medical college which will be the result of a trust that should come forward with massive Government support.

MR. SPEAKER: There is quite long list of Members who still want to participate. What I propose is, we postpone this discussion. The hon. Minister has already known views. I am told, indirectly, he still now?

Health & Family Planning re. G. G. Singh Medical College, Faridabad (Disc.)

[Mr. Speaker] wants some time. I shall fix it up again at another time. I do not propose to fix a target date. I shall give him some time; in the meanwhile in some shape these things may materialise. You want to hear his reply

PROF. MADHU DANDAVATE: Even without a reply if he starts the college, we are happy.

 earlier also. I do not fix any day. He may consider to deal with it with a little more care, with more caution also. New light has been thrown on it by Members.

SHRI PILOO MODY: Let the Minister understand he is being charged to find a solution.

MR SPEAKER: He has, of course. I personally know it.

18.27 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday March 29, 1973/Chaitra 8, 1895 (Saka).